

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:753

ANSWERED ON:14.08.2012

ALLOCATION FOR MAINTENANCE OF SLUMS AND URBAN INFRASTRUCTURE

Rawat Shri Ashok Kumar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether funds has been allocated to the State Governments for the maintenance of slums, providing basic amenities to the citizens in urban areas during the last and the current Five Year Plan;

(b) if so, the details thereof, State-wise;

(c) whether the Union Government has made timely allocation of funds to the State Governments; and

(d) if so, the details thereof, and if not, the reasons therefor?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a) and (b): State-wise details of funds allocated to the State Governments/Union Territories for the maintenance of slums, providing basic amenities to the citizens in urban areas under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP)- components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) during the last Five Year Plan are annexed at Annexure-I and Annexure-II for BSUP and IHSDP respectively. Mission period has ended on 31.3.2012 and has been extended for two years upto March, 2014 for completion of projects sanctioned till March, 2012 and implementation of reforms.

(c) and (d): Yes, Madam. The Government has made timely allocation of funds to the State Governments/ Union Territories under BSUP and IHSDP. State-wise details of Additional Central Assistance(ACA) released are annexed.